## Regarding human trafficking of Indian citizens to foreign countries through cyber criminals

**SHRI N. K. PREMACHANDRAN (KOLLAM):** Sir, I would like to draw the attention of the Home Ministry as well as the External Affairs Ministry regarding an issue of illegal recruitment of youth from India to foreign countries.

The human trafficking of Indian citizens, particularly of Keralites in Mayavadi, Myanmar, has become a major issue. There is a network of cybercrime cell personnel and the agents offering good jobs in the USA and taking aspirants to Bangkok airport on tourist visa. Then they were trapped and taken to unknown places of Mayavadi. A youth from Kollam, Sri Vishnu Preetha Sreenarayanan, is one of the victims of this trap. He belongs to my constituency. The cybercriminals at Mayavadi have a network of human trafficking in India. The traffickers confiscated their documents and demanded a huge amount for their release. The underworld criminals at Myanmar tortured the victims physically and mentally. They killed those who opposed their illegal acts. More than 144 people are there, 74 people have already been caught and most of the people are in the detention centre of Bangkok.

Therefore, I would like to urge the Government to initiate immediate diplomatic action to prevent human trafficking in Mayavadi, Myanmar, and take legal action against the agents of cybercriminals in India. Also, I would like to urge the Government and the External Affairs Minister to do the needful so as to bring back all the persons who are trapped in the detention centre. They are now under the custody of the Thailand-Bangkok Government. This matter has to be addressed at the earliest.